

### **Implementation of UGC pay revision**

3143. SHRI P. RAJEEVE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the number of States which have implemented new UGC pay revision;
- (b) the details thereof; and
- (c) whether there is any uniformity in the retirement age of the university teachers across the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) According to available information, the State Governments of Arunachal Pradesh, Goa, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Madhya Pradesh, Mizoram, Punjab, Rajasthan, Sikkim, Tripura, Uttar Pradesh, Uttarakhand and West Bengal have issued orders on revision of pay structure of their eligible teachers and equivalent cadres in universities, where applicable, and colleges (some with certain modifications) based on the scheme of revision of pay of teachers and equivalent cadres in universities and colleges following the revision of pay scales of Central Government employees on the recommendations of the Sixth Central Pay Commission, issued by the Ministry of Human Resource Development on 31.12.2008.

(c) No, Sir. There is no uniformity in the age of superannuation of teachers and it varies from State to State. However, the age of superannuation of teachers in centrally funded institutions in higher and technical education under the purview of the Ministry of Human Resource Development was raised from 62 years to 65 years, and Central assistance of 80% of the arrears of the revision of pay for the period between 1.1.2006 and 31.3.2010 is admissible only to States adopting the entire package, including age of superannuation, announced by the Central Government.

### **Accreditation of colleges**

3144. MS. SUSHILA TIRIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that thousands of colleges in the country are not renewing their accreditation;
- (b) if so, the reasons therefor;
- (c) whether it is a fact that Maharashtra is the largest defaulter in this regard; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) Yes, Sir. As accreditation is not mandatory, institutions may only voluntarily opt for first accreditation and thereafter for renewal of accreditation after expiry of the validity period. At present, National Assessment and

Accreditation Council (NAAC) undertakes reaccreditations process only after institutions seeking accreditation, apply to the council with the prescribed self-study report.

(c) and (d) NAAC has so far assessed and accredited 20 Universities and 962 colleges in the State of Maharashtra out of which 7 Universities and 85 colleges have been reaccredited; 3 Universities and 72 Colleges have submitted self-study reports for reaccreditation. As on date, the validity period of accreditation in respect of 9 Universities and 831 Colleges is over.

#### **Rajiv Gandhi Research Fellowships**

3145. SHRI SYED AZEEZ PASHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the monetary value of the Rajiv Gandhi Research Fellowships given by UGC or Government in 2008-09 and 2009-10;

(b) the distribution of such fellowships and the monetary value of it, giving the figures in 2008-09 and 2009-10, University-wise;

(c) the primary conditions for a student to get such a fellowship;

(d) the amount and duration of it;

(e) whether any such fellowships were cancelled, suspended or revoked in the last two years; and

(f) the details thereof and the steps taken to extend the scheme to Minorities?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The Rajiv Gandhi National Fellowship scheme is funded by the Ministry of Social Justice and Empowerment in so far as Scheduled Caste (SC) students are concerned and the Ministry of Tribal Affairs in so far as Scheduled Tribe (ST) students are concerned. Both Schemes are administered by the University Grants Commission (UGC). An amount of Rs. 50.00 crore has been sanctioned for providing fellowship to the SC/ST students during the year 2008-09. Information in regard to release of grants universities-wise for the year 2008-09 is being collected and will be laid on the Table of the House. The selection of SC/ST candidates for the award of fellowship for the year 2009-10 is yet to be made by UGC.

(c) The Rajiv Gandhi National Fellowship is being awarded to students belonging to SCs/STs for pursuing higher studies leading to the award M.Phil/Ph.D degree. SC/ST candidates who have completed their post-graduation and have been registered for the M.Phil/Ph.D programme are considered for award of fellowship. The percentage of marks obtained at the post-graduate level is a primary factor for award of fellowship for which selection is made on the recommendations of an Expert Committee constituted by the UGC.

(d) The duration of the fellowship is for five years for pursuit of M.Phil/Ph.D degree under this scheme. The fellowship in sciences, humanities and social science subjects is Rs. 12,000